

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 109
IB-1804(ND)/2019
IA/2167/2024

IN THE MATTER OF:

M/s. Easy Trip Planners Ltd.

...PETITIONER

Vs

M/s. Kriarj Entertainment Pvt Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 06.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Kunal Godhwani, Adv. in
IA/2167/2024.

For the Respondent/Corporate Debtor

:Mr. Anish Aggarwal, Mr. Sanyam
Saxena, Mr. Tejas Aggarwal, Mr.
Nubair Alvi, Mr. Pratik, Advocates
for the Respondent No. 1 in I.A.
No. 6303/2022

ORDER

List the matter on **17.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)